

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 527/2023

SHEO BARAN

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

[ONLY IA NO. 51200/26 IN CRIMINAL APPEAL NO. 3446/2025 IS LISTED  
UNDER THIS ITEM ]

WITH

Crl.A. No. 3446/2025 (II)

IA No. 51200/2026 - GRANT OF BAIL

Date : 23-02-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Radha Shyam Jena, AOR

Ms. Pragati Neekhara, AOR

Mr. Peeyush Katara, Adv.

For Respondent(s) :

Mr. Adarsh Upadhyay, AOR

Ms. Pallavi Kumari, Adv.

Mr. Shashank Pachauri, Adv.

Mr. Rajasmit Mondal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Learned counsel for the respondent submits that they have filed the counter affidavit to the application (IA No. 51200/2026) seeking bail only yesterday. Let the same be placed on record.

2. Post the matter on 27.02.2026.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(CHETNA BALOONI)  
COURT MASTER (NSH)